

**LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)**

Sl. No.	Name/ Designation S/Shri	Contact Details	Date of Appointment	Date of Expiry of Term
1.	<b>R. VENKATARAMANI</b>  ATTORNEY GENERAL FOR INDIA	Residence & Office: 10, MOTILAL NEHRU MARG, NEW DELHI-110001  Tel: 011-23383254, 011-20818150 FAX:011-23782101 (O)	01.10.2022	For a period of three years i.e. till <b>30.09.2025</b>
2.	<b>TUSHAR MEHTA</b>  SOLICITOR GENERAL OF INDIA	Res: 10, AKBAR ROAD, NEW DELHI-110001.  CHAMBER NO. 25A, 2 <sup>nd</sup> FLOOR, SUPREME COURT, NEW DELHI  Ph. <a href="tel:011-21411446">011-21411446</a> MOB: 09824009478  Email: <a href="mailto:tusharmehta.sg@gmail.com">tusharmehta.sg@gmail.com</a>	10.10.2018 (AN) <b>(Reappointed w.e.f. 01.07.2023)</b>	For a period of three years i.e. till 30.06.2026 or until further orders whichever is earlier
3.	<b>VIKRAMJIT BANERJEE</b>  ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)	CHAMBER/RESIDENCE: C-67, IIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013  Mob: 9910087714  Tel. 011-24354746 Email: <a href="mailto:vikramjit.b@gmail.com">vikramjit.b@gmail.com</a> <a href="mailto:officeofvikramjitbanerjee@gmail.com">officeofvikramjitbanerjee@gmail.com</a>	05.03.2018 <b>(Reappointed w.e.f. 01.07.2023)</b>	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier

4.	<p><b>K. M. NATARAJ</b></p> <p>ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>Off. ROOM NO. SE- 126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001,</p> <p>Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171</p> <p>Email: <a href="mailto:kmnasgsc@gmail.com">kmnasgsc@gmail.com</a></p>	<p>14.01.2019 (A/N)</p> <p><b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier</p>
5.	<p><b>SURYAPRAKASH V. RAJU</b></p> <p>ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>Office: SE-124, SUPREME COURT OF INDIA, BHAGWANDAS ROAD, NEW DELHI</p> <p>Res: 12A, LODHI ESTATE, NEW DELHI-110001</p> <p>Mob: 7926853003, 7926853005</p> <p>Email: svraju senioradvocate@gmail.com</p>	<p>30.06.2020</p> <p><b>(Re-appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p>
6.	<p><b>N. VENKATARAMAN</b></p> <p>ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>Office: SE-121, 2<sup>nd</sup> FLOOR, PANDARA ROAD, NEW DELHI-110003</p> <p>Mob: 9841019709</p> <p>Res: AB-2, PANDARA ROAD, NEW DELHI-110003</p> <p>Email: nv@nvenkat.com</p>	<p>30.06.2020</p> <p><b>(Re-appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p>

7.	<p><b>Ms. AISHWARYA BHATI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: 57, LODI ESTATE, NEW DELHI- 110003.</p> <p>Mob: 9350852003</p> <p>Tel: 011-201818152</p> <p>Email: <a href="mailto:aishwaryabhathi@gmail.com">aishwaryabhathi@gmail.com</a></p>	<p>30.06.2020</p> <p><b>(Re-appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p>
8.	<p><b>S. DWARAKANATH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>CHAMBER NO.06, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI - 110 001.</p> <p>Mob: 9849553375</p> <p>Tel: 040-23356130</p> <p>Email: <a href="mailto:asgdwarak@gmail.com">asgdwarak@gmail.com</a></p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>
9.	<p><b>Ms. ARCHANA PATHAK DAVE</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: 530, POCKET E, MAYUR VIHAR PHASE 2, NEW DELHI-110091</p> <p>Mob: 9971222581</p> <p>Email: <a href="mailto:archana.p.dave@gamil.com">archana.p.dave@gamil.com</a></p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>

10.	<p><b>S. D. SANJAY</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>CHAMBER NO. 11, 2<sup>nd</sup> FLOOR, ILI BUILDING, OPP. SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI – 110001</p> <p>Mob: 9835024488, 9334129925</p> <p>Email: sdsanjayasg@gmail.com, sdsanjayasgsc@gmail.com</p>	<a href="#">10.09.2024</a>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>
11.	<p><b>BRIJENDER CHAHAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: C-253, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>Tel: 011-24336761, 23070930, 22759122</p> <p>Mob: 9811006761</p> <p>Email: chaharbs@hotmail.com</p>	<a href="#">10.09.2024</a>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>
12.	<p><b>RAJKUMAR BHASKAR THAKARE (Raja Thakare)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>301, MARUTI MANSION, 17 RAGHUNATH DADAJI STREET, FORT, MUMBAI-400001</p> <p>Mob: 9821110714</p> <p>Email: raja.thakare@gmail.com</p>	<a href="#">10.09.2024</a>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>

13.	<p><b>RAGHAVENDRA P. SHANKAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: C-45, FIRST FLOOR, NIZAMUDDIN EAST, DELHI-110013</p> <p>Mob: 9971129444</p> <p>Email: raghav@rshankar.net</p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p>
14.	<p><b>RAJDEEPAK RASTOGI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(RAJASTHAN HIGH COURT AND ITS BENCH)</b></p>	<p>B-346, 10-B SCHEME, OPP. NARAYAN NIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067</p> <p>(M)-09414041552</p> <p>Email: <a href="mailto:rdrastogi.asg@gmail.com">rdrastogi.asg@gmail.com</a></p>	<p>28.07.2014 <b>(Re-Appointed w.e.f. 01.07.2022)</b></p>	<p>Further term of three years i.e. till <b>30.06.2025</b> or until further orders, whichever is earlier</p>
15.	<p><b>SATYA PAL JAIN</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(PUNJAB &amp; HARYANA HIGH COURT)</b></p>	<p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172- 2772232</p> <p>Fax-0172-4632232</p> <p>Email: <a href="mailto:contact@satyapaljain.com">contact@satyapaljain.com</a>.</p>	<p>08.04.2015 <b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier</p>
16.	<p><b>SHASHI PRAKASH SINGH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(ALLAHABAD HIGH COURT)</b></p>	<p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: <a href="mailto:shashiprakashsingh52@gmail.com">shashiprakashsingh52@gmail.com</a></p>	<p>09.02.2018 <b>(Re-appointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</b></p>	<p>For a further term of three years i.e. till 30.06.2025 or until further orders, whichever is earlier.</p>

17.	<p><b>AR. L. SUNDARESAN</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MADRAS)</b></p>	<p>CHAMBER: NO. 247, ADDITIONAL LAW CHAMBERS, HIGHCOURT BUILDINGS, CHENNAI-600104</p> <p>OFFICE: DOOR NO. 101/6, 5<sup>TH</sup> STREET, PADMANABHA NAGAR, ADYAR, CHENNAI-600104</p> <p>MOB: 9841277324 Tel: 044-24423265, 24433442 Email: <a href="mailto:asgiarls67@gmail.com">asgiarls67@gmail.com</a></p>	18.12.2022	For a period of three years i.e. till 17.12.2025 or until further orders whichever is earlier
18.	<p><b>ASOK KUMAR CHAKRABARTI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF CALCUTTA)</b></p>	<p>ADDRESS: 12, ANJUMAN ARA BEGUM ROW, 2<sup>ND</sup> FLOOR, TOLLYGUNJ, KOLKATA-700033</p> <p>CHAMBER: 41, HARIPADA DUTTA LANE, TOLLYGUNJ, KOLKATA-700033</p> <p>Mob: 9874374633 Tel: 033-24222797 Email: <a href="mailto:sr.adv.asok@gmail.com">sr.adv.asok@gmail.com</a></p>	09.07.2022	For a period of three years i.e. till 08.07.2025 or until further orders, whichever is earlier.
19.	<p><b>DEVANG GIRISH VYAS</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF GUJARAT)</b></p>	<p>Res. A-101, GANESH MERIDIAN, OPP. KARGIL PETROL PUMP, S. G. HIGHWAY, AHMEDABAD-60</p> <p>MOB: 9825175445 Email: <a href="mailto:devangvyas216@gmail.com">devangvyas216@gmail.com</a></p>	30.06.2020 <b>(Re-appointed w.e.f. 30.06.2023)</b>	For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier

20.	<p><b>CHETAN SHARMA</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF DELHI)</b></p>	<p>OFFICE: K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>RESIDENCE: 16, TEENMURTI LANE, NEW DELHI-110011</p> <p>Mob: 9810010757</p> <p>Email: chetansharmamailbox@yahoo.co.in</p>	<p>01.07.2020</p> <p><b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p>
21.	<p><b>Dr. KRISHNA NANDANSINGH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(PATNA HIGH COURT)</b></p>	<p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob: 9471622028</p> <p>Tel. (Chamber): 0612-2504117</p> <p>Tel. (Res.): 0612-2263675 0612-2973016</p> <p>Email: <a href="mailto:asgi.patna@yahoo.com">asgi.patna@yahoo.com</a>,</p>	<p>01.07.2020</p> <p><b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p>
22.	<p><b>ANIL KUMAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF JHARKHAND)</b></p>	<p>RES: 107, SHAHDEO APARTMENT, P. P. COMPOUND, RANCHI-834001, JHARKHAND</p> <p>OFF: CHAMBER NO. C-12, NEW BUILDING, ADVOCATE ASSOCIATION, JHARKHAND HIGH COURT, DORANDA, RANCHI.</p> <p>Mob: 9431101554</p> <p>Tel: 0651-2331938</p> <p>Email:</p> <p><a href="mailto:anilkumar.addl.sgi@gmail.com">anilkumar.addl.sgi@gmail.com</a></p>	<p>01.08.2022</p>	<p>For a period of three years i.e. till 31.07.2025</p> <p>or until further orders, whichever is earlier</p>

23.	<p><b>KULLOOR ARVIND KAMATH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(KARNATAKA HIGH COURT)</b></p>	<p>ADDRESS: 340 'KAILAS', 4<sup>TH</sup> CROSS GKVK LAYOUT JAKKUR, BENGALURU 560064</p> <p>Mob: 9845101342</p> <p>Email: kamathlaw@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier.</p>
24.	<p><b>B. NARASIMHA SHARMA</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT FOR THE STATE OF TELENGANA)</b></p>	<p>OFFICE: 512, NILAGIRI, ADITYA ENCLAVE, AMEERPET, HYDERABAD- 38. RESIDENCE: 38, MAPLE TOWN VILLAS, NEAR TO SUNCITY, RAJENDRA NAGAR MANDAL, BANDLAGUDA JAGIR, MUNICIPALITY, HYDERABAD- 50086, TELANGANA.</p> <p>Mob: 9440466775</p> <p>Email: bnsarmaadvocate@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier.</p>
25.	<p><b>VACANT</b></p> <p>(Charge of this post has been assigned to Shri Devang Girish Vyas, Addl. Solicitor General of India for High Court of Gujarat w.e.f. <a href="#">21.07.2024</a> for a period of six months or till the appointment of regular incumbent, whichever is earlier.)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF BOMBAY)</b></p>	--	--	--



26.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF ANDHRA PRADESH)</b></p>	--	--	--
27.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF CHHATTISGARH)</b></p>	--	--	--
28.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(GAUHATI HIGH COURT)</b></p>	--	--	--

29.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF HIMACHAL PRADESH)</b></p>	--	--	--
30.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF JAMMU &amp; KASHMIR)</b></p>	--	--	--
31.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF KERALA)</b></p>	--	--	--

32.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MADHYA PRADESH)</b></p>	--	--	--
33.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF MANIPUR)</b></p>	--	--	--
34.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF MEGHALAYA)</b></p>	--	--	--

35.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF ORISSA)</b></p>	--	--	--
36.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF SIKKIM)</b></p>	--	--	--
37.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF TRIPURA)</b></p>	--	--	--

38.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGHCOURT OF UTTARAKHAND)</b>	--	--	--
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